

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/538/ (IB)/2017
NAME OF THE PETITIONER(S) : SREE PROVISIONS STORES
NAME OF THE RESPONDENT(S) : TUSCANA KRYPTOS RESTAURANT
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM | | | |

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| 2. | PREETHI S. DRASU | Counsel for Petitioner | R.D. R |
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ORDER

Counsel for petitioner present and submitted that the matter has been settled between the parties and filed a memo of compromise in this regard and stated that she is withdrawing the petition. The memo is taken on record. In view of the compromise memo, the matter is dismissed as withdrawn.


(K. Anantha Padmanabha Swamy)
Member (Judicial)